

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 674/2018  
O.A. No. 1744/2018

The 16<sup>th</sup> day of November, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1. Meenakshi Pal,  
Aged about 29 years,  
D/o Shri Sunehari Pal,  
R/o Flat No.23, Sector-2,  
Pocket-3, Rohini,  
New Delhi-110085.
  
2. Nancy Thakur,  
Aged about 32 years,  
W/o Shri Harsh Chauhan,  
R/o RZ-162A, Dabri Extension,  
Delhi-110045.
  
3. Akanksha Varshney,  
Aged about 30 years,  
W/o Shri Madhur Varshney,  
R/o M-38, Naveen Shahdara,  
Delhi-110032.

(All Working as Librarian Grade II) .. Applicants

(By advocate: Ms. Shabnam Perween for Shri M.R. Junaidi)

Versus

1. Shri Raj Kumar,  
Director General  
Employees State Insurance Corporation  
Panchdeep Bhawan, C.I.G. Road,  
New Delhi-110002.
  
2. Dr. Dhirendra Srivastava,  
Dean,  
E.S.I.C. Dental Collage & Hospital  
Rohini Sector-15,  
Delhi-110089.

3. Shri Manish Sharma,  
Director,  
Indira Gandhi E.S.I.C. Hospital,  
Jhilmal, Delhi-110095.
4. Dr. Kajal Goldar,  
Director (Medical) Delhi,  
Directorate (Medical) Delhi,  
Dispensary Complex, Tilak Nagar,  
New Delhi-110018. .. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Ms. Shabnam Perween proxy for Shri M.R. Junaidi, learned counsel for the petitioners, seeks leave of this Tribunal to withdraw the CP by submitting that the respondents have complied with the orders of this Tribunal.

2. Accordingly, the CP is dismissed as withdrawn. No costs.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

/Jyoti /